GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1519

TO BE ANSWERED ON THE 9TH DECEMBER, 2025

CROP LOSS DUE TO WILD ANIMAL

1519. ADV. ADOOR PRAKASH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Union Government has decided to include crop loss due to wild animal attack under localised risk category for coverage under the Pradhan Mantri Fasal Bima Yojana (PMFBY), if so, the details thereof;
- (b) whether the Government has directed the States to notify the list of wild animals responsible for crop damage and identify vulnerable districts; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (c): The Pradhan Mantri Fasal Bima Yojana (PMFBY) is voluntary for the States as well as farmers. The scheme provides for comprehensive risk insurance against crop damage due to non-preventable natural risks from pre-sowing to post-harvest for the crops/areas notified by the concerned State Government. The losses to crops due to wild animals, being preventable in nature, were therefore not covered earlier. However, at the request of Ministry of Environment, Forest and Climate Change and State Governments, States have been allowed to notify the losses by wild animals on individual assessment as add on cover at the cost of State Government. Detailed protocol for such coverage has been given in the Operational Guidelines of the scheme.

Further, a Committee constituted for "Defining Modalities of Crop Loss by Wild Animal Attack and Inundation for Paddy Crop Under Localised Risk" has submitted its report alongwith recommendations and SOPs for coverage of these risks.
